

# HIGH COURT OF CHHATTISGARH : BILASPUR

## ORDER

No. 181 /Confdl. /2010  
II-3-1/2010

Bilaspur, dated the 13 April, 2010

The following Civil Judges Class-II as mentioned in Column no. (2) of the table below are, hereby, transferred from the place mentioned in Column No. (3) to the place mentioned in Column No. (4) in the capacity as mentioned in Column No. (6) from the date they assume charge of their office, viz.: -

**TABLE**

| <b>Sr. No.</b> | <b>Name of Civil Judge Class-II</b>                       | <b>From</b>    | <b>To</b>      | <b>Revenue District</b> | <b>Posted as</b>         |
|----------------|---|----------------|----------------|-------------------------|--------------------------|
| (1)            | (2)   | (3)            | (4)            | (5)                     | (6)                      |
| 1.             | Smt. Mamta Patel, III Civil Judge Class-II                | Bilaspur       | Raipur         | Raipur                  | IV Civil Judge Class-II  |
| 2.             | Ku. Neeru Singh, II Civil Judge Class-II                  | Durg           | Janjgir        | Janjgir-Champa          | II Civil Judge Class-II  |
| 3.             | Shri Avinash Tiwari, IV Civil Judge Class-II              | Raipur         | Dharamjai-garh | Raigarh                 | Civil Judge Class-II,    |
| 4.             | Shri Lavkesh Pratap Singh Baghel, VI Civil Judge Class-II | Durg           | Champa         | Janjgir-Champa          | Civil Judge Class-II     |
| 5.             | Smt. Tajeshwari Devi Dewangan, Civil Judge Class-II       | Champa         | Ambikapur      | Surguja (Ambikapur)     | V Civil Judge Class-II   |
| 6.             | Smt. Pooja Jaiswal, Civil Judge Class-II                  | Bhatapara      | Jagdalpur      | Bastar (Jagdalpur)      | I Civil Judge Class-II   |
| 7.             | Shri Prashant Shivhare, II Civil Judge Class-II           | Janjgir        | Bhatapara      | Raipur                  | Civil Judge Class-II     |
| 8.             | Shri Kiran Kumar Jangade, I Civil Judge Class-II          | Bilaspur       | Malkharoda     | Janjgir-Champa          | Civil Judge Class-II     |
| 9.             | Shri Venseslas Toppo, Civil Judge Class-II                | Malkharoda     | Durg           | Durg                    | VI Civil Judge Class-II  |
| 10.            | Ku. Sunita Sahu, Civil Judge Class-II                     | Dharamjai-garh | Bilaspur       | Bilaspur                | I Civil Judge Class-II   |
| 11.            | Smt. Swarnlata Toppo, I Civil Judge Class-II              | Jagdalpur      | Durg           | Durg                    | II Civil Judge Class-II  |
| 12.            | Shri Santosh Kumar Mahobiya, V Civil Judge Class-II       | Ambikapur      | Bilaspur       | Bilaspur                | III Civil Judge Class-II |

BY ORDER OF THE HON'BLE HIGH COURT

  
( ARVIND KUMAR SHRIVASTAVA )  
REGISTRAR GENERAL

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice I.M.Quddusi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice R.L. Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
14. Registrar (Vigilance and I & E), High Court of Chhattisgarh, Bilaspur for information.
15. Director/Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S.Bhavan, Shastri Chowk, Raipur for information and necessary action.
17.
  - (a) Smt. Mamta Patel, III Civil Judge Class-II, Bilaspur
  - (b) Ku. Neeru Singh, II Civil Judge Class-II, Durg
  - (c) Shri Avinash Tiwari, IV Civil Judge Class-II, Raipur
  - (d) Shri Lavkesh Pratap Singh Baghel, VI Civil Judge Class-II, Durg
  - (e) Smt. Tajeshwari Devi Dewangan, Civil Judge Class-II, Champa
  - (f) presently Smt. Pooja Jaiswal, Civil Judge Class-II, Bhatapara
  - (g) Shri Prashant Shivhare, II Civil Judge Class-II, Jangjir
  - (h) Shri Kiran Kumar Jangade, I Civil Judge Class-II, Bilaspur
  - (i) Shri Venseslas Toppo, Civil Judge Class-II, Malkharoda
  - (j) Ku. Sunita Sahu, Civil Judge Class-II, Dharamjaigarh
  - (k) Smt. Swarnlata Toppo, I Civil Judge Class-II, Jagdalpur
  - (l) Shri Santosh Kumar Mahobiya, V Civil Judge Class-II, Ambikapur

for information and compliance. They are directed to take over charge at their new place of posting before 15.05.2010 and send their handing over and taking over charge reports to this Registry.

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18. District & Sessions Judge, Bilaspur/ Durg/ Raipur/Raigarh/ Janjgir-Champa/ Bastar (Jagdalpur)/ Surguja (Ambikapur) for information. He is requested to ensure that the transferred officers hand over charge of their present posting in such a way that they are able to take over charge at their new place of posting before 15.05.2010. Further the District Judge is to impress upon the transferred Officers that if they are in occupation of Government accommodation, they should vacate the same before 15.05.2010 under intimation to this Registry.
19. District & Sessions Judge, Dakshin Bastar at Dantewara /Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba / Rajnandgaon / Dhamtari/ Mahasamund/ Uttar Bastar (Kanker) / Koriya (Baikunthpur) for information.
20. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
22. Deputy Registrar (S & A Cell and Copying/ Checker/ Civil & Criminal), High Court of Chhattisgarh, Bilaspur for information.
23. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
24. Member-Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
25. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ Computer/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.) / Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
26. Accountant General, 12/27, Raman Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.
27. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
28. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

  
(A.K.SHRIVASTAVA)  
REGISTRAR GENERAL